

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 139
(IB)-207(PB)/2019

IN THE MATTER OF:

Sanjay Kumar Pandey & Anr.

.... Applicant/petitioner

Vs.

Ansal Hi-Tech Township Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 07.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant :

Mr. Prashant Kumar, Mr. Ompal Shokeen &
Mr. Hariom Singh, Adv.

For the respondent:

Mr. Rakesh Kumar, Ms. Shruti Katiyar, Adv.

ORDER

For order see, C.P. No. (IB)-11(PB)/2019.

07.03.2019
Ritu Sharma